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HARYANA GOVERNMENT
LABOUR DEPARTMENT
Notification

The 6th November, 2021

No. Lah./25478/2021.— In exercise of the powers conferred under section 3 of the Haryana State Employment of Local Candidates Act, 2020 (3 of 2021), the Governor of Haryana hereby notifies thirty thousand rupees as gross monthly salary or wages for registration. This notification shall come into force with effect from the 15th January, 2022 i.e. the date of commencement of said Act.

DR. RAJA SEKHAR VUNDRU,
Additional Chief Secretary to Government Haryana,
Labour Department.


(3734)